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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 97/NCLT/AHM/2017
c.w. CA(CAA) No. 48/NCLT/AHM/2017**

Coram:

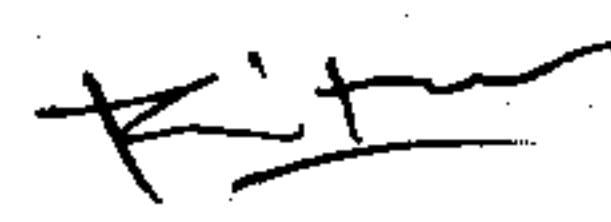
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017**

Name of the Company: Mahadev Infrastructure Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	SANGEETA PAHWA WITH RITU SHAH	Adv.	APPLICANT	
2.	FOR THAKKAR AND PAHWA			

ORDER

Learned Advocate Mrs. Sangeeta Pahwa present for Petitioner. None present for Regional Director and Official Liquidator.


Proof of service of notice on statutory authorities filed.

Proof of publication filed.

No objector present.

At request of Learned Counsel for Petitioner for filing reply affidavit.

List the matter on 10.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of September, 2017.